

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.150 of 2019

IN THE MATTER OF:

Jagbasera Infratech Pvt. Ltd.

...Appellant

Versus

Rawal Variety Construction Ltd.

...Respondent

For Appellant: Counsel present but did not mark appearance

For Respondent: Shri Mukesh Verma, Advocate

ORDER

21.01.2020 Advocate - Shri Mukesh Verma states that the arguing Counsel has some personal difficulty for today and thus, he seeks time till tomorrow. Learned Counsel for the Appellant does not object.

List the Appeal 'for admission (after Notice)' on 27th January, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md